

List of cases where Case Management Hearing was held during the month of May-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing																																														
							Framing the Issues	Listing of Witnesses	Affidavit Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date																																								
SH. SANJEEV KUMAR AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2250/2022	26.09.2022	LOKDHUN TELEMEDIA PVT. LTD. VS. M/s. SHREE DURGA MULTI TRADE PVT. LTD.	-----	17.05.2024	07.06.2024	07.06.2024	03.07.2024	03.07.2024	-----																																								
							301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1515/2023	23.11.2023	PRATEEK JAIN VS. SANJAY ARORA	-----	15.05.2024	06.06.2024	06.06.2024	12.07.2024	12.07.2024	-----																																			
												301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2562/2022	26.11.2022	ANIL KUMAR GARG VS. LOKESH KUMAR GARG	-----	08.07.2024	22.07.2024	22.07.2024	07.08.2024	07.08.2024	-----																														
																	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2902/2021	21.08.2021	SIR GANGARAM HOSPITAL VS. VIMAL KUMAR	-----	06.06.2024	10.07.2024	10.07.2024	29.07.2024	29.07.2024	-----																									
																						301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-399/2023	03.03.2023	CAPITAL CABLES INDIA PVT. LTD. VS. NATASHA CONSTRUCTION	-----	11.07.2024	25.07.2024	25.07.2024	06.08.2024	06.08.2024	-----																				
																											301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2453/2022	05.11.2022	WOLTERS KLUWER INDIA PVT. LTD. VS. AMIT BOOK CO. LTD.	-----	03.07.2024	26.07.2024	26.07.2024	13.08.2024	13.08.2024	-----															
																																301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-702/2023	27.04.2023	HARI OM VS. SATENDER KUMAR	20.05.2024	08.07.2024	12.07.2024	29.07.2024	27.08.2024	27.08.2024	-----										
																																					301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-400/2023	03.03.2023	PRAVEEN KUMAR JAIN VS. SMOOTH MOTORS	-----	22.07.2024	22.07.2024	22.07.2024	14.08.2024	14.08.2024	-----					
																																										301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1199/2022	05.05.2022	NORTHEX AND CO. VS. SUMANJEET KAUR	-----	01.07.2024	30.07.2024	30.07.2024	20.08.2024	20.08.2024	-----
																																															301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1458/2023	01.11.2023	RAMESHWAR LAL FOODS PVT. LTD. VS. KAPASAN AGRO PVT. LTD.	-----	18.07.2024
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5473/2021	22.12.2021	HIND FOILS LLP VS. NESTOR PHARMACEUTICALS LTD.	-----	22.07.2024																																														05.08.2024	05.08.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing								
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS(COMM)	1232/2023	14.09.2023	M/S A.K. BROTHERS VS M/S GAURAV TRADERS	06.05.2024	WITHIN 10 DAYS	28.05.2024	04.06.2024	15.07.2024	25.07.2024		
			306	COUNTER CLAIM	18/2023	24.03.2023	KARTIK CONSTRUCTION VS TOMER ELECTRICAL	22.05.2024	07.06.2024	06.07.2024	08.07.2024 TO 31.07.2024	09.08.2024	12.08.2024		
			306	CS(COMM)	5489/2021	22.12.2021	M/S TOMAR ELECTRICAL VS M/S KARTIK CONSTRUCTION CO.	22.05.2024	07.06.2024	06.07.2024	08.07.2024 TO 31.07.2024	09.08.2024	12.08.2024		
			306	CS(COMM)	43/2024	08.01.2024	M/S SHANTI SWAROOP NIKHIL KUMAR VS BHATIA STORE	22.05.2024	07.06.2024	06.07.2024	08.07.2024 TO 31.07.2024	14.08.2024	21.08.2024		
			306	CS(COMM)	1608/2023	19.12.2023	MANISH SUKHLJA MUNICIPAL CORPORATION OF DELHI	29.05.2024	05.07.2024	05.07.2024	16.07.2024 TO 31.07.2024	09.08.2024	21.08.2024		
			306	CS(COMM)	789/2023	11.05.2023	RADHIKA SALES CORPN VS M/S DESIGN GLASS INC	29.05.2024	05.07.2024	05.07.2024	12.04.2024 TO 02.08.2024	14.08.2024	24.08.2024		
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-133/2024	22.01.2024	SALEK CHAND V/S MCD	13.05.2024		01.07.2024 TO 10.07.2024		19.07.2027	19.07.2024		
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-980/2023	04.07.2023	GLOBUS TRANSITOS PRIVATE LIMITED VS. CMR GREEN TECHNOLOGIES LTD	14.05.2024	PE-22.07.2024 & 23.07.2024	BEFORE DE-23.07.2024	BEFORE DE-05.08.2024	BEFORE DE-05.08.2024	28.08.2024	NIL	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-2487/2022	11.11.2022	CANARA BANK VS. DEEPAK JOSHI SINCE DECEASES THROUGH HIS LEGAL	21.05.2024	PE-16.07.2024 & 01.08.2024	BEFORE DE-16.07.2024	BEFORE DE-01.08.2024	BEFORE DE-20.08.2024	20.08.2024	NIL	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-249/2024	16.02.2024	PAWAN KUMAR BHARARA VS. SANJEEV KUMAR CHHATWAL	22.05.2024	PE-07.08.2024 & 09.08.2024	BEFORE DE-07.08.2024	BEFORE DE-23.08.2024	BEFORE DE-23.08.2024	BEFORE DE-02.09.2024	02.09.2024	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS DJ-632/2020	04.11.2020	MANOJ KUMAR VS M/S AVR INFRASPAC PVT. LTD.	27.05.2024	PE-16.07.2024 & 18.07.2024	BEFORE DE-16.07.2024	BEFORE DE-26.07.2024	BEFORE DE-08.08.2024	BEFORE DE-08.08.2024	08.08.2024	NIL
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL													
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	2642/2022	06.12.2022	BASHESHAR LAL VS. AMIT KUMAR	27.05.2024	PE-21.08.2024 And 22.08.2024	21.08.2024	28.08.2024	30.08.2024	30.08.2024	NA	

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		410	CS (COMM)	4941/2021	25.11.2021	ICICI BANK LTD. VS. BOB ROBERT FERNANDEZ	22.05.2024 PE-17.09.2024 And 18.09.2024 DE-07.10.2024 And 08.10.2024	17.09.2024	07.10.2024	22.10.2024	22.10.2024	NA	NA	NA
		410	CS (COMM)	1251/2023	20.09.2023	VISHAL SONS & JAISHREE JEWELLERS	30.05.2024 PE-23.09.2024 And 24.09.2024 DE-21.10.2024 And 22.10.2024	23.09.2024	21.10.2024	28.10.2024	28.10.2024	NA	NA	NA
		410	CS (COMM)	2674/2022	13.12.2022	CORONA REMEDIES PVT. LTD. VS. VANDANA GUPTA	21.05.2024 PE-11.09.2024 And 17.09.2024 And 21.09.2024	11.09.2024	NA	NA	NA	NA	NA	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL												
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY CS-15/24	21.12.2023	MANISH SUKHIA VS MCD	06.05.2024 PE15.07.2024 DE16.07.2024 BEFORE16.07.2024 DE22.07.2024 BEFORE23.07.2024	PE BEFORE 16.07.2024	DE BEFORE 23.07.2024	BEFORE 29.07.2024	29.07.2024	NIL		
			308EXTENSION BLOCK THC	RECOVERY CS-1084/23	03.01.2024	M/S DINESH SANITARY VS M/S INDUSTRIAL CONSULTANCY	09.05.2024 PE22.07.2024 BEFORE23.07.2024 DE23.07.2024 BEFORE29.07.2024 DE20.05.2024	PE BEFORE 23.07.2024	DE BEFORE 24.07.2024	BEFORE 05.08.2024	05.08.2024	NIL		
			308EXTENSION BLOCK THC	RECOVERY CS-89/24	22.07.2023	RACHNAGAR VS PYARE LAL NDRRESH	10.05.2024 PE22.07.2024 BEFORE26.07.2024 DE26.07.2024 BEFORE29.07.2024 DE20.05.2024	PE BEFORE 26.07.2024	DE BEFORE 02.08.2024	BEFORE 09.08.2024	09.08.2024	NIL		
			308EXTENSION BLOCK THC	RECOVERY CS-165/24	29.01.2024	STATE BANK OF INDIA VS SUMAN DEVI	13.05.2024 PE22.07.2024 BEFORE23.07.2024 DE23.07.2024 BEFORE26.07.2024 FINANCIAL	PE BEFORE 23.07.2024	DE BEFORE 26.07.2024	BEFORE 05.08.2024	05.08.2024	NIL		
			308EXTENSION BLOCK THC	RECOVERY CS-1236/23	15.09.2023	TIRUPATI METALS VS HITECH EXTRUSION LLP	14.05.2024 PE25.07.2024 BEFORE30.07.2024 DE30.07.2024 BEFORE05.08.2024 DE26.08.2024	PE BEFORE 30.07.2024	DE BEFORE 06.08.2024	BEFORE 13.08.2024	13.08.2024	NIL		
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS (COMM.)	CS/COMM/715/2021	01.03.2021	RISHI RAJ Vs YOUTUBE LLC AND ORS	13.05.2024 PE01.06.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence			
			CS (COMM.)	CS/COMM/1438/2023	30-10-2023	POLYLAM PRINTERS P LTD Vs RACHNA OVERSEAS PVT LTD	15.05.2024 PE08.07.2024 AND 09.07.2024 DE24.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after the conclusion of evidence	request after the conclusion of evidence			

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							PE	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence	on request after conclusion of evidence	
		CS (COMM.)	CS/COMM/1500/2023	18-11-2023	Dhiraj Vs Anil Kumar Gupta	22.05.2024	PE 12.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
		CS (COMM.)	CS/COMM/1699/2022	11-07-2022	M/S TULLIO GIUSI SRL NOW KNOWN AS GAPI SERVICES SRL Vs M/S	22.05.2024	PE 11.07.2024 DE 18.07.2024 TO 01.08.2024	EVIDENCE WILL BE RECORDED BEFORE COURT COMMISSIONER	EVIDENCE WILL BE RECORDED BEFORE COURT COMMISSIONER	EVIDENCE WILL BE RECORDED BEFORE COURT COMMISSIONER	EVIDENCE WILL BE RECORDED BEFORE COURT COMMISSIONER		
		COUNTER CLAIM	COUNTER CLAIM/77/2022	22-12-2023	SEDAN ENGINEERING ENTERPRISES AND ANR. Vs ARANKA INDUSTRIES PRIVATE LIMITED	22.05.2024	PE 11.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
		CS (COMM.)	CS/COMM/801/2023	15-05-2023	ARANKA INDUSTRIES PRIVATE LIMITED Vs SEDAN ENGINEERING ENTERPRISES	22.05.2024	PE 11.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
		CS (COMM.)	CS/COMM/205/2024	06-02-2024	Surrender Mohan Jain Vs Space Offset	22.05.2024	PE 08.07.2024 DE 29.07.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
		CS (COMM.)	CS/COMM/1591/2023	15-12-2023	Pet Through Its Partner Sh Ayan Alam Vs Ankur Goyal, Proprietor	30.05.2024	PE 18.07.2024 DE 06.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
		CS (COMM.)	CS/COMM/158/2024	27-01-2024	Rs. Live Media Private Limited Vs Directorate Of Information And	30.05.2024	PE 18.07.2024 DE 07.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
		CS (COMM.)	CS/COMM/3557/2021	24-09-2021	RAJESH CHANDER KATYAL Vs THE ORIENTAL INSURANCE COMPANY LTD.	31.05.2024	PE 23.07.2024 DE 29.08.2024	WITHIN FOUR WEEKS	WITHIN FOUR WEEKS	on request after conclusion of evidence	on request after conclusion of evidence		
10	SH. AJAY PANDEY, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT	307	Civil	CS (COMM)/1223/2023	05-09-2023	M/S R.K. GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	01-05-2024	---	---	---	---	---	---
		307	Civil	CS (COMM)/2607/2022	02-12-2022	ZAFARUDDIN PROP TIME INTERIO (I) PVT LTD Vs PACIFIC FIRE CONTROLS PRIVATE LTD	02-05-2024	---	---	---	---	---	---
		307	Civil	CS (COMM)/852/2023	26-05-2023	HERO INVESTCORP PVT LTD AND ANR Vs MAYANK JAIN	14-05-2024	---	---	---	---	---	---
		307	Civil	CS (COMM)/1207/2022	06-05-2022	M/S SHAGUN ENTERPRISES PVT. LTD. Vs M/S SHRIRAM PACKAGING INDUSTRIES	17-05-2024	---	---	---	---	---	---
11	SH. SANJAY SHARMA, DISTRICT JUDGE, CENTRAL COMMERCIAL COURT	310	CS (COMM)	CS (COMM)200	05-02-2024	Ramesh Brij Lal Santani Vs Virender Kumar Jain	04.06.2024			PE closed on 04.06.2024 DE-13.08.2024	As per order, defendant will file affidavits of witnesses within two		

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		310	CS (COMM)	CS (COMM)164	30-08-2019	ALSTONE INTERNATIONAL Vs HILEAD INFOTECH PVT. LTD.	17.05.2024								
		310	CS (COMM)	CS (COMM)143	31-10-2023	UNITED INDIA INSURANCE COMPANY LTD Vs AIR CARGO SERVICES TRANSPORT	17.05.2024								
		310	CS (COMM)	CS (COMM)513	04-12-2021	M/S SHANTI INDUSTRIES Vs M/S CHIRAG ENTERPRISES	21.05.2024	PE-05.06.2024	As per order, Plaintiff & defendant will file list of witnesses within two						
		310	CS (COMM)	CS (COMM)245	15-02-2024	Shishpal Vs Municipal Corporation Of Delhi	22.05.2024	PE-06.06.2024	As per order, Plaintiff and Defendant will file list of witnesses						
		310	CS (COMM)	CS (COMM)331	27-01-2022	RAVINDRA KUMAR SHARMA Vs M/S ENGLISH PREMIUM	27.05.2024	DE-08.07.2024	As per order, Plaintiff and Defendant no.3 will file list of witnesses						
		310	CS (COMM)	CS (COMM)207	06-02-2024	Vikas Bansal Vs Municipal Corporation Of Delhi	27.05.2024	Esamination & Cross-examination-01.07.2024							
		310	CS (COMM)	CS (COMM)532	16-12-2021	R.S. ALLOYS Vs EXCEL HI-TECH PVT. LTD.	28.05.2024	PE-12.07.2024	As per order, Plaintiff and Defendant will file list of witnesses						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS(COMM) 397/2024	22.03.2024	MUKESH CHAND V/S PARAMJIT SINGH & ORS	29.05.2024 FOR	04.07.2024 & 12.07.2024) DE-16.07.2024							
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	CS (comm) 672/2023	14-09-2023	SHRI DHARAM KANT PROP. OF M/S SAURAV ENTERPRISE SVS. SHRI RAMD	22-05-2024	Nil	23-07-2024	nil	nil	nil	nil	nil	nil
				CS (comm) 698/2022	31-08-2022	MERCURY LABOR PUMP COMPANY Vs.WEB TECH ENGINEERING PVT. LTD. AND ANR	14-05-2024	Nil	28-05-2024	nil	nil	nil	nil	nil	nil
				CS (comm) 711/2023	27-09-2023	Dinesh Kumar Rana Vs.Veeamm Infra solution Pvt Ltd and anr	02-05-2024	Nil	27-05-2024	nil	nil	nil	nil	nil	nil
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM 588/2023	08.08.2023	M/s United Steel Multiwings Electric LLP	02.05.2024	16.05.2024	09.07.2024	09.07.2024	NIL	NIL	16.07.2024 and 30.07.2024 P.E 23.08.2024 and 29.08.2024 FOR P.E		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
			CS COMM	581/2021	24.11.2021	Vishal Gupta Vs. Shiv Shakti Packmail P Ltd	04.03.2024	NIL	15.07.2024	15.07.2024	NIL	NIL	22.07.2024 for PE and 06.08.2024 and 13.08.2024 for D.E
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West											
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West											
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West											
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)	218/2023	15.04.2023	BIZ OPTIMISER PVT. LTD. VS. ALLIED MEDIA NETWORK PVT. LTD.	29.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.08.2024
			CS(COMM)	13/2023	04.01.2023	RIPON NANGIA VS M/S ESVEE FORWEAR INDUSTRIES	22.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 23.07.2024
			CS(COMM)	558/2020	11.11.2020	SUNGLOW CAPITAL SERVICES LTD. VS. RAKESH BHANSALI	20.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 05.09.2024
			CS(COMM)	228/2023	17.04.2023	NIRMAL MARBELS PVT. LTD. VS. M/S INDUSIND BANK AND ORS.	18.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 07.09.2024
			CS(COMM)	322/2023	27.05.2023	CESTA SHIPPING PVT. LTD. VS. BALWINDER KAUR	16.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.08.2024
			CS(COMM)	635/2022	19.07.2022	M/S MANAN ENTERPRISE S VS. M/S SHIVAM UDYOG PVT. LTD.	14.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 24.08.2024
			CS	1182/2018	18.12.2018	S K AGARWAL AND CO VS. BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.	10.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 16.08.2024
			CS(COMM)	646/2023	20.11.2023	M/S BLOOMSBURY PUBLISHING INDIA PVT. LTD. V. MS ARORA BOOK AGENCY	04.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 24.08.2024

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21	SH. VIDYA PRAKASH DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	347/2023	07.06.2023	PRAYAG POLYTECH PRIVATE LIMITED Vs HARI OM UDYOG AND Coe	17.05.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 24.09.2024
				CS (COMM.)	525/2023	05.10.2023	ONE AD DISPLAY PVT LTD. THROUGH ITS ATTORNEY HOLDER Vs	06.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 18.09.2024
				CS (COMM.)	157/2022	11.02.2022	ARDEE MALL MAINTENANCE SERVICES PVT LTD Vs PURSHOTTA M. SARUBH	04.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 09.09.2024
				CS (COMM.)	134/2022	03.02.2022	UV ASSET RECONSTRUCTION COMPANY LIMITED Vs UNIFIED VISION	02.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 28.08.2024
				CS (COMM.)	299/2023	17.05.2023	SIDDHARTH GUPTA Vs DARSHAN KUMAR BAJAJ	02.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 13.09.2024
				CS (COMM.)	300/2022	25.03.2022	M/S BELAIR TRAVEL AND CARGO PVT LTD Vs MS KOREAN AIRLINES CO LTD	01.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 12.09.2024
				COUNTER CLAIM	31/2022	14.10.2022	KOREAN AIRLINES CO LIMITED Vs BELAIR TRAVEL AND CARGO PRIVATE	31.05.2024	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 12.09.2024
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH												
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 309/2021	16.09.2021	SWATI KAPOOR VS REGUS OFFICE CENTRE	01.05.2024	10.07.2024		01.08.2024	30.08.2024		
			6, Court Block-I	New Commercial	CS (COMM) 470/2023	07.08.2023	SIEMENS INDUSTRY VS NILESH DAHANUKAR	03.05.2024	02.07.2024 & 03.07.2024		05.08.2024 & 06.08.2024	30.08.2024		
			6, Court Block-I	New Commercial	CS (COMM) 563/2023	16.10.2023	THREE ACES GLOBAL VS UMA SHANKAR BHATT	20.05.2024	02.08.2024		29.08.2024	23.09.2024		
			6, Court Block-I	New Commercial	CS (COMM) 509/2022	02.09.2022	THREE ACES GLOBAL VS MAHLE ANAND FILTER SYSTEM	22.05.2024	08.08.2024		31.08.2024	28.09.2024		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		29, Court Block-II	New Commercial	CS(Com) 461/22	16.08.2022		15.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 474/22	20.08.2022	Wood Craft Technologies Vs. Picture Time Digiplex Pvt. Ltd.	15.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 116/23	28.02.2023	Gabion Technologies India Pvt. Ltd and Ors. Vs. M/s Swastik Polyvinyls Pvt. Ltd.	16.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 358/22	03.06.2022		16.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 247/22	19.04.2022	Pace Creation Vs. Green Line Laminates Pvt. Ltd.	20.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 370/23	09.06.2023	Mrs. Dheeru Kohli & ANR Vs. Stabilizing Road Solutions Pvt. Ltd.	20.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 74/23	09.02.2023	Canara Bank Vs. M/s Mahaxmi Store	20.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 232/22	11.04.2022	Pappu Seth Vs. SDMC	20.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 134/23	06.03.2023	US Sales Agency Vs. Maruti Electronics	24.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 227/23	20.04.2023	SBI Vs. Jayveer Singh	24.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 454/23	31.07.2023	IFFCO MC Crop Science Pvt. Ltd. Vs. Ruchita Reddy Trades	24.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 417/22	18.07.2022	M/s R.K. Gupta & Associates And ANR Vs. M/s Pristine Publications Pvt. Ltd.	28.05.2024							
		29, Court Block-II	New Commercial	CS(Com) 449/22	03.08.2022	Neptune India Ltd. Vs. R.M. Controls Pvt. Ltd.	31.05.2024							

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/636/2022	11-11-2022	NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD.	19-02-2024		03-04-2024	03-05-2024			
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024						21-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27-11-2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19-02-2024		24-04-2024				08-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24-11-2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024		26-04-2024				21-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER LTD. VS SURYA CARGO	22-02-2024		30-04-2024				15-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/619/2022	27-07-2022	SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD.	22-02-2024						15-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19-11-2022	STATE BANK OF INDIA VS RAJ KUMAR	28-02-2024						10-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM164/2019	02-03-2022	SUNIL KUMAR VS RIGHI GUPTA DIRECTOR	05-04-2024						DISPOSED ON 06-04-24
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	05-01-2024	NEERAJ VS MS FNP ESTATE	19-04-2024						15-05-2024
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/403/2023	03-07-2023	MAMCHANDI VS EURONET SERVICES INDIA	24-04-2024						
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024						
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/452/2023	31-07-2023	M/S RISHI PACKAGING VS M/S ACRO TECH INFRASTRUCTURE	28-05-2024						
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	781/23	22-08-2023	SREE GOKULAM CHIT AND FINANCE CO. P LTD. Vs MS DISCOVER HOMES	04-05-2024	01-06-2024	01-06-2024	22-07-2027	22-07-2024	09-07-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST												
36	SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	12	RECOVERY	365/2023	23-09-2023	SAANJH CREATE YOUR WORLD VS. N V MULTISTORE	02-05-2024	-					P.E.-16-05-2024 D.E.-27-05-2024, FINAL ARGUMENT-05-06-2024
			12	RECOVERY	194/2023	25-05-2023	M/S INNOVATE INDIA VS. M/S A AND S GLOBAL FREIGHT SOLUTIONS PVT. LTD.	02-05-2024	-					P.E.-21-05-2024 D.E.-01-06-2024, FINAL ARGUMENT-05-06-2024
			12	RECOVERY	375/2023	09-10-2023	MERAJUDDIN VS. MOMIN	09-05-2024	-					P.E.-28-05-2024 & 07-06-2024 D.E.-05-07-2024 & 08-07-2024, FINAL
			12	RECOVERY	200/2023	29-05-2023	CANARA BANK VS. SANJEEV TOMAR	13-05-2024	-					P.E.-29-05-2024 D.E.-02-07-2024 FINAL ARGUMENT-09-07-2024
			12	RECOVERY	275/2022	07-09-2022	ANIL KUMAR GOYAL VS. MADAN LAL BANSAL	16-09-2023	-					P.E.-01-06-2024 D.E.-06-07-2024 FINAL ARGUMENT-16-07-2024
			12	RECOVERY	16/2022	15-01-2022	AAMIR NASEER VS. MOHAMMAD ZULFIQUAR	20-05-2024	-					P.E.-20-07-2024 D.E.-03-08-2024 FINAL ARGUMENT-17-08-2024
			12	RECOVERY	05/2024	06-01-2024	NISHI GUPTA VS. VIJAY KUMAR	21-05-2024	-					P.E.-15-07-2024 D.E.-05-08-2024 FINAL ARGUMENT-27-08-2024
			12	RECOVERY	319/2023	29-08-2023	CANARA BANK VS. M/S BOLT ENTERPRISES	22-04-2024	-					P.E.-25-07-2024 D.E.-20-08-2024 & 28-08-2024 FINAL ARGUMENT-11-09-2024
37	SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS Comm	203/2023	02-06-2023	SEEMA GARG VS. PROPERTIES	30-05-2024	18-09-2024	18-09-2024	18-09-2024	05-11-2024	26-11-2024		
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	201	CS (COMMERCIAL)/CIVIL	CS(COMM)-83/2023	STATE BANK OF INDIA VS. RAJENDER KUMAR	03.05.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO HEARD ON FINAL ARGUMENT	BE HEARD ON 12-07-2024	24-05-2024 - P.E. 01-06-2024 - D.E. 12-07-2024 - FINAL ARGUMENT	
				CS (COMMERCIAL)/CIVIL	CS(COMM)-113/2023	BANK OF MAHARASHTRA VS. AMIT SINGH	03.05.2024	WITHIN 10 DAYS	YES	NO	3 DAYS TO PRIOR TO HEARD ON FINAL ARGUMENT	BE HEARD ON 11-07-2024	04.06.2024 - D.E. 11.07.2024 - FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	Shahdara	301, New Court Building	CS(COMMERCIAL)										Framing the issues Listing of the Witness Affidavit of Evidence Affidavit of Witness Written Arguments Oral Arguments Other Stages/Hearing Date

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
			CS(COMMERCIAL)	CS (COMM.) 648/2023	23-12-2023	Shree Bankey Behari Fabrics Pvt Ltd Vs. Pukhraj Bishno	05/01/2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 30.05.2024 & 31.05.2024 DE 04.06.2024 & 05.06.2024	
			CS(COMMERCIAL)	CS (COMM.) 317/2021	09/01/2021	M/s Veer Industries Vs. Sh. Satender Kumar Jain	22.05.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 03.07.2024 & 04.07.2024 and DE: 11.07.2024	
			CS(COMMERCIAL)	CS (COMM.) 629/2023	18-12-2023	Kalyan Singh Vs. Sandeep Sareen	28.05.2024	Not Filed	Not Filed	Not Filed	NO	NO	PE: 15.07.2024 & 16.07.2024 DE 18.07.2024 & 19.07.2024	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	Bansal	ROOM NO 208	COMMERCIAL	CS (COMM) 630/2023	18-12-2023	Masterji Garments (through Kartar Pradeep Bansal) Vs Myra Syra International	07.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	12-07-2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 93/2024	06-02-2024	Bank of Baroda v/s Janaki	08.05.2024	FILED	FILED	FILED	yes	yes	03.06.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 644/2023	22-12-2023	Vee Pee Fabric Pvt Ltd Vs Faqr Chand Ravinder Arora	09.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	07.06.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 411/2023	18-08-2023	ROBOTECH PVT LTD Vs FR AGNEL SCHOOL	10.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	12.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 412/2023	18-08-2023	SARAOGI SUPER SALES PVT. LTD. Vs JATA SHANKAR PRASAD	10.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	03.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 60/2023	20-01-2024	Vlk Associates Private Limited Vs Fashion Bull Private Limited	16.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	03.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 613/2023	05-12-2023	Mohan Lal Gupta Vs Mahagun India Pvt Ltd	20.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	06.07.2024
			ROOM NO 208	COMMERCIAL	68/2023	13-02-2023	SH. VISHWA BANDHU VISHWA BANDHU Vs SMT. ROOPA IYER	02.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	16.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 614/2023	05-12-2023	Shri Bhagwan Projects Pvt Ltd Vs Nexgeninfraction Private Limited	20.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	06.07.2024
			ROOM NO 208	COMMERCIAL	CS (COMM) 677/2023	18-10-2022	M/S ADWAY PRINT CONCEPTS PVT. LTD. Vs M/S VICTRONICS COMMUNICATIONS	21.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	09.07.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		ROOM NO 208	COMMERCIAL	CS (COMM) 434/2023	24-08-2023	SANJEEV AGGARWAL PROP OF M/S P POLYMERS Vs PRASHANT GUPTA PROP OF M/S	22.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 24/2024	09-01-2024	Manju Dua Vs Vinesh Jain And Sons	22.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	08.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 87/2023	22-02-2023	ALOK JAIN Vs TULSI KUMAR	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 88/2023	22-02-2023	ALOK JAIN Vs AMAN PANDEY	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 89/2023	22-02-2023	ALOK JAIN Vs ANIL KUMAR	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	18.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 631/2022	14-11-2022	CANARA BANK Vs KRISHNA GARMENTS	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	11.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 469/2023	20-09-2023	SANDEEP RATHI AUTHORIZED REPRESENTATIVE M/S RATHI ENTERPRISE Vs M/S	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	20.07.2024	
		ROOM NO 208	COMMERCIAL	CS (COMM) 506/2023	10-10-2023	PUNJAB NATIONAL BANK Vs KAMAKSHI MAHAJAN SOLE PROPRIETOR OF KISHORI	27.05.2024	NOT FILED	NOT FILED	NOT FILED	NO-	NO	10.07.2024	
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building					Framing the issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
				CS (COMM)/188/2024	21-03-2024	VATSAL MITTAL Vs VANDNA JAIN	15-05-2024						05-08-2024	
				CS (COMM)/215/2024	04-04-2024	PUNJAB NATIONAL BANK Vs kamakshi mahajan	09-05-2024						25-07-2024	
				CS (COMM)/103/2024	12-02-2024	The Nainital Bank Limited Vs Shivansh Anand	06-05-2024						02-08-2024	
				CS (COMM)/104/2024	12-02-2024	The Nainital Bank Limited Vs Tradelink Through Anil Rastogi	17-05-2024						02-08-2024	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
				CS/Comm./446/22	25.05.22	Shri Manish Goyal Vs. Shri Sanjeev Wadhwa								30.05.24
				CS/Comm./890/22	12.10.22	Napin Impex Ltd. Vs. Ultra Industries								30.05.24
				CS/Comm./677/23	12.09.23	M/s Star Food Products Vs. Mahalaxmi Food Products								30.05.24
				CS/Comm./290/22	22.03.2022	M/s Goyal Traders Vs. M/s Amar Udyog And Ors.								31.05.24
				CS/Comm./342/23	02.05.23	Pratibha Vs. M/s Clamed Healthcare (P) Ltd.								31.05.24
				CS/Comm./926/23	23.12.23	State Bank of India Vs. Sunny Bhardwaj								31.05.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North												
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 31/2024	12.01.2024	CHANDAN PRADHAN VS ATUL PRATAP SINGH	02.05.2024	09.05.2024	16.05.2024	16.05.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 160/2024	20.03.2024	PUNJAB NATIONAL BANK VS RUPDEEP KAUR	06.05.2024	13.05.2024	20.05.2024	20.05.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 529/2023	17.11.2023	SUBIR BORKER VS BHARTIYA EXPORTERS	07.05.2024	14.05.2024	28.05.2024	28.05.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 28/2024	16.01.2024	DEEPA KASHYAP VS RGNIA DERMASUTICAL PVT. LTD.	13.05.2024	20.05.2024	03.06.2024	03.06.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 558/2023	19.12.2023	ASHOK KUMAR VS VISHAL PREMCHAND TAWDE	13.05.2024	20.05.2024	10.06.2024	10.06.2024	NIL	NIL	NIL
			603	Commercial suit	CS COMM 77/2024	12.02.2024	MOHIT VS VINAY SAGAR	15.05.2024	22.05.2024	12.06.2024	12.06.2024	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		603	Commercial suit	CS COMM 220/2024	19.04.2024	RAJNI DOBHAL MEENAKSHI PANT VS	15.05.2024	22.05.2024	29.05.2024	29.05.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 8/2024	16.01.2024	HYUNDAI MOTOR INDIA VJAY KHANNA VS	20.05.2024	27.05.2024	03.06.2024	03.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 175/2024	26.03.2024	STATE BANK OF INDIA SHRIYA SINGH VS	20.05.2024	27.05.2024	03.06.2024	03.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 112/2024	26.02.2024	EAGLE EYE SECURITY AND CONSULTANCY VS DYNAMIC AURA LLP	20.05.2024	27.05.2024	04.06.2024	04.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 220/2023	01.05.2023	UNION BANK OF INDIA JUST JOLLY VS	21.05.2024	28.05.2024	04.06.2024	04.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 245/2021	12.10.2021	UNION BANK OF INDIA M/S S.N. ENGINEERING VS	22.05.2024	29.05.2024	06.06.2024	06.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM.95/2024	23.02.2024	SAAMAG EXIM PVT. LTD. VS RAKSHA SUPREME CAMOFLAGE PVT. LTD.	22.05.2024	29.05.2024	06.06.2024	06.06.2024	NIL	NIL	NIL	
		603	Commercial suit	CS COMM 557/2023	20.01.2023	BANK OF INDIA NITIN ARORA VS	24.05.2024	31.05.2024	10.06.2024	10.06.2024	NIL	NIL	NIL	
603	Commercial suit	CS COMM.94/2024	24.02.2024	AXIS BANK LTD. MANISH SHARMA VS	29.05.2024	05.06.2024	13.06.2024	13.06.2024	NIL	NIL	NIL			
47	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/86/2024	14.02.2024	State Bank of India Dinesh Kr Donia VS	01-05-2024	06.06.2024	06.06.2024	06.06.2024	10.07.2024	10.07.2024	03.07.2024
			613	Commercial suit	CS (Comm)/144/2023	22.03.2023	Anil Jain Vs Mayuri Mahendru	08.05.2024	31.05.2024	31.05.2024	31.05.2024	10.07.2024	10.07.2024	04.07.2024
			613	Commercial suit	CS (Comm)/425/2023	12.09.2023	LOUIS VUITTON MALLETTIER VS SHREY KATYAL OWNER OF FASHION BIBLE	30.05.2024	16.07.2024	16.07.2024	16.07.2024	07.08.2024	07.08.2024	24.07.2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 462/2022	28.09.2022	THE NAINITAL BANK GAYATRI DEVI VS	07.05.2024	NIL	NIL	NIL	NIL	NIL	NIL	FOR ADMISSION AND DENIAL OF DOCUMENTS
			Commercial Suit	CS(COMM) 269/2023	30.05.2023	M/S SING AND SMILE FASHION VS M/S GAURI ENTERPRISES	20.05.2024	PE-19.07.2024 & DE-29.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 487/2023	20.10.2023	NARENDER KUMAR GADH Vs. DELHI DEVELOPMENT AUTHORITY	20.05.2024	PE-15.07.2024 & DE-24.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 432/2023	18.09.2023	RAHUL GUPTA MANISH CHADHA Vs.	22.05.2024	PE-10.07.2024 & DE-24.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
			Commercial Suit	CS(COMM) 67/2023	07.02.2023	SHAMBHU AGGARWAL VS GLOBUS HOLIDAYS	31.05.2024	PE-12.07.2024 & DE-19.07.2024	NIL	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	CS(COMM)	184/2019	16.11.2019	KL ARORA VS DD INDUSTRIES	06.05.2024	PE-17.08.2024	NIL	NIL	NIL	NIL	NIL	
			CS(COMM)	09/2023	03.01.2023	VIMLA BHATIA VS SUNIL KUMAR	07.05.2024	PE-03.06.2024	NIL	NIL	NIL	NIL	NIL	
			CS(COMM)	335/2023	21.07.2023	KARNATAKA BANK VS INDERJEET GROVER	10.05.2024	PE-03.06.2024	NIL	NIL	NIL	NIL	NIL	
			CS(COMM)	554/2023	14.12.2023	INDOLOG LOGISTICS PVT LTD VS KANCHAN VANIYA PVT LTD	10.05.2024	PE-06.06.2024	NIL	NIL	NIL	NIL	NIL	
			CS(COMM)	264/2023	27.05.2023	AXIS BANK VS KEWAL KHARBANDA	20.05.2024	PE-02.07.2024	NIL	NIL	NIL	NIL	NIL	
			CS(COMM)	56/2023	30.01.2023	SAILENDER SOLANKI VS YOGESH MALIK	30.05.2024	PE-09.07.2024	NIL	NIL	NIL	NIL	NIL	